

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.1961 of 2020
With
W.P.(C) No.1986 of 2020

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner(s) : M/s Rajiv Sinha, Advocate &
Ajit Kumar, Sr. Advocate
For the State : Mr. Rajiv Ranjan, A.G.

Order No.05

Date: 10.09.2020

These cases are taken up through video conferencing.

Heard Mr. Rajiv Sinha, learned counsel for the petitioner in W.P.(C) No.1961 of 2020, and Mr. Ajit Kumar, learned senior counsel for the petitioner in W.P.(C) No.1986 of 2020.

Put up these cases for argument on behalf of the respondents on 15th September, 2020.

Sanjay/

(Rajesh Shankar, J.)